

by the Hon'ble Supreme Court of India. The Government of Uttaranchal has informed that all facilities including roads, electricity, drinking water supply, irrigation and other essential community facilities *i.e.* schools, barat ghar, shops, dispensaries, places of whorship, etc. have been provided at Mauja Pathri/Suman Nagar, Bahadradabad rehabilitation sites in District Haridwar. Agricultural plots (2 acre each) have been provided separately from residential plots (200 Sq. m. each) and all individual agricultural plots were marked by RCC pillars and earthen boundaries. Government of Uttaranchal has informed that further demarcation can be done at any time on demand of the individual oustees. Since developed irrigated land has already been provided for agricultural plots, further electric connections are to be provided by the State Power Distribution Utility on application of the individuals.

Extension of Mid-Day Meal Scheme

*215. SHRI A.K. ANTONY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government of Kerala has represented for the extension of Mid-Day Meal Scheme for students from class VII to class X;

(b) if so, the details thereof; and

(c) Government's reaction thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Yes, Sir. The Government of Kerala had requested for extension of the Mid Day Meal Scheme up to class X level.

(c) The Mid Day Meal Scheme of the Government of India covers the primary level only. There is no proposal at present to extend the Mid Day Meal Scheme up to class X.

Mega power projects

*216. SHRIMATI SHOBHANA BHARTIA: Will the Minister of POWER be pleased to state:

(a) whether Government propose to set up mega power projects of 4000 MW each costing about Rs. 16000 crores during 2006;